

CP/051/00041/2019  
[OA/051/00205/2016]

Dinesh Kumar Mahatha  
Vs.  
Shashi Shalini Kujur

Date of Order: 17.09.2019

Mr. M.A. Khan, Id. Counsel for the applicant.

Mr. Rajendra Krishna, Id. Counsel for the respondents.

The learned counsel for the respondents submits that as per direction of this Tribunal due opportunity was granted to the applicant and accordingly the respondents have substantially complied with the order of this Tribunal dated 23.10.2018 passed in OA/051/00205/2016.

Considering the submissions made on behalf of the respondents, CP is dropped. Notice issued stands discharged.

[Dinesh Sharma]/M[A]

[J.V. Bhairavia ]/M[J]

Srk.